

Shri Shah Nawaz Khan : As I have just stated, their order of seniority was fixed prior to the integration of railways. We cannot go into the seniority that was fixed before.

Shri Nambiar : My question has not been satisfactorily answered.

Mr. Speaker : If it has not been answered, it has not been answered.

Shri Nambiar : May I be permitted to say a word? The Minister could not catch my point. My point was this. I shall make it clear. As to whether he answers it or not, I leave it to him. There were some clerks recruited on the Southern Railway during the days of the Central Pay Commission. Their services were terminated, and subsequently they were reabsorbed, but their services were not treated as continuous. But in the case of similar men on the other railways, their services have been treated as continuous. I want to know why it should not be so on the Southern Railway also. That is my question.

Mr. Speaker : The hon. Deputy Minister has said that such a category as exists on the Southern Railway does not exist on any other railway. Next question.

Production of Fruit Juice Powders

*687. **Shri Bishwa Nath Roy :** Will the Minister of Food and Agriculture be pleased to state :

(a) whether India has any factory which produces fruit juice powders ; and

(b) if not, whether there is any proposal under consideration for setting up any new plant which might produce those powders under the Second Five Year Plan?

The Minister of Agriculture (Dr. P. S. Deshmukh) : (a) No.

(b) Yes. The Government of West Bengal have proposals for setting up a fruit juice powder plant.

Shri Bishwa Nath Roy : May I know when work in this direction would start?

Dr. P. S. Deshmukh : I could not say, but there exists a provision of Rs. 3 lakhs for this purpose.

Shri Bishwa Nath Roy : May I know what would be the annual production from this factory?

Dr. P. S. Deshmukh : I am afraid I have not got the details. This is being done by the West Bengal Government.

Shri Bishwa Nath Roy : May I know what sort of preparations are to be manufactured?

Dr. P. S. Deshmukh : Mango juice powders.

Sardar A. S. Saigal : May I know whether Government have given any help to private firms to produce fruit juices and fruit powders in Delhi where coca-cola is produced?

Dr. P. S. Deshmukh : I do not think so.

Community Development

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*688. { **Pandit D. N. Tiwary :**
Dr. Ram Subhag Singh :

Will the Minister of Community Development be pleased to state :

(a) whether representations have been made to Government to appoint suitable non-official as Chairmen of District Development Committee, Community Development Project Block and N.E.S. Block Advisory Committees; and

(b) if so, whether Government have considered those representations and arrived at any decision?

The Minister of Community Development (Shri S. K. Dey) : (a) The point has been brought to the notice of Government on a number of occasions.

(b) Government have considered the matter and have come to the decision for the time being that until the intensive period of the Community Development programme is over the Advisory Committee would have an official Chairman and it is only, in the post-intensive phase that the introduction of non-official Chairman is visualised.

Pandit D. N. Tiwary : May I know whether it is a fact that in Uttar Pradesh, where non-officials were chairmen of the committees, they had been replaced by official ones?

Shri S. K. Dey : I am not aware of that fact.

Pandit D. N. Tiwary : May I know what is the intention of the Government in giving priority to officials over non-officials? Is it some of facility for work or is it simply official *sud*?

Shri S. K. Dey : This question was discussed on the floor of this House on an earlier occasion, and I mentioned that the reason for having official chairmen up to the end of the intensive period of community development was that it was only an official who could, during this period, bring about co-ordination between

different departments. Co-ordination between different departments is one of the most important parts of the community development programme.

Shri Ramachandra Reddi : May I know whether these advisory committees will be perpetuated or whether the work after a particular stage will be entrusted to local bodies for maintenance and other purposes?

Shri S. K. Dey : That is exactly what is intended as soon as local bodies on a statutory basis have been established.

Shri Velayudhan : The hon. Minister has said that during the intensive period of activity to non-official representation will be given for advising on community development. May I know whether this 'intensive period of activity' in many community development schemes has been proved to be intensive inactivity, corruption and waste of money?

Shri S. K. Dey : I am afraid there is a misunderstanding. Non-official representatives of people are closely associated with the implementation of the programme from the very beginning. It is only the question of appointing a non-official chairman that brings about these problems.

Pandit C. N. Malviya : Is it a fact that the chairman being an official having so many responsibilities could not call meetings of the advisory committee? If so, is it now proposed to appoint a non-official as chairman and official as Secretary of the advisory board?

Shri S. K. Dey : Every effort is being made by Government to make the meetings of the advisory committees as regular as possible. Also there is a proposal under consideration to associate a non-official as vice-chairman of the committee. No decision has so far been taken.

Shri Bishwa Nath Roy : Is it a fact that in Uttar Pradesh owing to the difficulty or inconvenience caused to the officer, meetings of the advisory committees are postponed many times, and that they are not held regularly?

Shri S. K. Dey : There are 1500 blocks under operation with 1500 advisory committees. It is most natural to expect that certain committees will not function as regularly as they are expected to.

द्वितीय पंचवर्षीय योजना में जनता का सहयोग

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*६८६. { श्री भक्त बर्दान :
श्री मुल्हन सिंह :
सरदार इफ्ताल सिंह :
सरदार अकरपुरी :

क्या योजना मंत्री १४ अगस्त, १९५६ के तारांकित प्रश्न संख्या १०७२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या द्वितीय पंचवर्षीय योजना को सफल बनाने के लिये जनता का सहयोग प्राप्त करने की योजना पर अन्तिम निर्णय कर लिया गया है;

(ख) यदि हां, तो क्या उस निर्णय की एक प्रति सभा-घटल पर रखी जायेगी;

(ग) यदि नहीं, तो इस सम्बन्ध में अन्तिम निर्णय कब तक हो जाने की आशा है; और

(घ) अब तक देर होने का क्या कारण है ?

योजना उपमंत्री (श्री इया० नं० सिन्ध) :

(क) जी, हां ।

(ख) योजना कमिशन के प्रस्ताव दिनांक २३-११-५६ की एक कापी सभा की मेज पर रख दी गई है । [देखिये परिशिष्ट ३, अनुबन्ध संख्या ५८]

(ग) और (घ), प्रश्न ही नहीं उठता ।

श्री भक्त बर्दान : यह जो विवरण सभा-घटल पर रखा गया है, इस से ज्ञात होता है कि जनता का सहयोग प्राप्त करने के लिये एक समन्वय समिति स्थापित की गई है । क्या गवर्नमेंट को विश्वास है कि केवल इस समिति की स्थापना से ही उस का उद्देश्य पूरा हो जायेगा या जनता का क्रियात्मक सहयोग लेने के लिये कोई और भी ठोस कदम उठाये जा रहे हैं ?